

F. No. J-16/18/2023-Judicial (1)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)

\*\*\*\*

Shastri Bhawan, New Delhi  
Dated 14<sup>th</sup> November, 2024

**ORDER**

The President is pleased to remove the name of following ten Advocates from the Panel of Armed Forces Tribunal (Regional Bench), Chandigarh:

Sl. No.	Name of Counsels	Panel Category	Sl. No. as per empanelment order dated 06.04.2021
(I)	(II)	(III)	(IV)
1.	Ashwani Kumar Sharma	Senior Panel Counsel	Sl. No. 9
2.	Navdeep Bajaj	Senior Panel Counsel	Sl. No. 19
3.	Amit Shukla	Central Government Counsel	Sl. No. 41
4.	Yowan Sharma	Central Government Counsel	Sl. No. 42
5.	Dhruv Sharma	Central Government Counsel	Sl. No. 48
6.	Gaganpreet Kaur	Central Government Counsel	Sl. No. 49
7.	Harpal Singh Gill	Central Government Counsel	Sl. No. 58
8.	Aditya Pal Singla	Central Government Counsel	Sl. No. 67
9.	Madhur Goyal	Central Government Counsel	Sl. No. 69
10.	Ankita Ahuja	Central Government Counsel	Sl. No. 70

2. Consequently, the name of aforementioned ten Advocates, appearing at Sl. No. mentioned against each under Column-IV, in this Department's Order No. J-11017/1/2021-Judicial dated 06.04.2021 to be read with Order. No. J-11017/3/2024-Judicial dated 07.02.2024, stands omitted.

3. Hindi version of this Order will follow.

  
(Madhab Charan Prusty)  
Sr. Government Advocate

**Copy (through email) to:**

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. The Registrar, AFT (RB), Chandigarh.
4. The Judge Advocate General, AFT (RB), Second Floor, Sector 17- B, Bank Square.
5. The ASGI, Punjab and Haryana High Court.
6. The Dy. SGI, Punjab and Haryana High Court.
7. All the ten Advocates mentioned in the table above with a request to immediately handover all case files pertaining to Central Government Litigation to Dy. SGI, Punjab and Haryana High Court.
8. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office / spare copy.

  
(Kumar Gaurva)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)